## Annexure II - List of Unsecured Financial Creditors

Name of Corporate Debtor : Go Airlines (India) Limited

Date of Commencement of Liquidation: January 20, 2025

List of Stakeholder as on : October 15, 2025

|   | Details of Claims received |                         |                         | Details of claims admitted           |                                      |                         |  |  |                                       |                                   |    |                             |  | Amount of                 | f Amount of                          |  |  |                             |
|---|----------------------------|-------------------------|-------------------------|--------------------------------------|--------------------------------------|-------------------------|--|--|---------------------------------------|-----------------------------------|----|-----------------------------|--|---------------------------|--------------------------------------|--|--|-----------------------------|
| S.No. Name of Creditor                      | Date of<br>Receipt         | Amount Claimed<br>(USD) | Amount Claimed<br>(INR) | Amount of Claim<br>Admitted<br>(USD) | Amount of Claim<br>Admitted<br>(INR) | Nature of Claim         | Amount<br>covered by<br>security<br>interest | Whether Security interest Relinquished | Details<br>of<br>Security<br>Interest | Amount<br>covered by<br>Guarantee |    | Amount of contingent claims | Amount of any<br>mutual dues<br>that<br>may be set off | Claims<br>not<br>admitted | Claims<br>not<br>d admitted<br>(INR) | Amount of<br>Claims under<br>verification<br>(USD) | Amount of<br>Claims under<br>verification<br>(INR) | Remarks (if any)            |
| 1 Leila Lands Limited                       | 18-02-2025                 | 17,95,14,308            | 14,87,78,52,247         | 16,65,84,182                         | 14,41,75,44,442                      | Guarantor               | No   | NA                                     | NA                                    | NA                                | NA | NA                          | NA   | -                         |                                      | 1,29,30,127  | 1,12,28,52,247                                     | Related party. Refer Note 1 |
| 2 Associated Biscuits International Limited | 18-02-2025                 | 5,48,26,282             | 4,55,31,57,908          | 5,03,71,255                          | 4,35,95,36,465                       | Guarantor               | No   | NA                                     | NA                                    | NA                                | NA | NA                          | NA   | -                         |                                      | 44,55,027  | 38,68,74,544                                       | Related party               |
| 3 The Bombay Burmah Trading Corporation     | 18-02-2025                 |                         | 1,05,99,72,602          |                                      | 1,05,36,84,931                       | Inter Corporate Deposit | No   | NA                                     | NA                                    | NA                                | NA | NA                          | NA   |                           | 62,87,671                            | -  |  | Related party               |
| Total                                       |                            | 23,43,40,590            | 20,49,09,82,757         | 21,69,55,437                         | 19,83,07,65,838                      |                         |  |  |                                       |                                   |    |                             |  | -                         | 62,87,671                            | 1,73,85,154  | 1,50,97,26,791                                     |                             |

## Note 1 Leila Lands Limited

Leila Lands Limited flied the claim against Corporate Debtor on the basis that it indemnified Deutsche Bank, Singapore ("DB Singapore") for payments made by DB Singapore to DB Mumbai in relation to the stand-by letters of credit issues by DB Singapore ("SBLCs") to secure the credit facilities availed by the Corporate Debtor from DB, Mumbai Leila Lands indemnified DB Singapore in terms of the indemnity undertakings issued by it in favour of DB Singapore to secure the obligations of DB Singapore in relation to the SBLCs issued by DB Singapore in favour of DB Mumbai. In terms of indemnity undertakings Leila Lands is the right to be relimbursed by the Corporate Debtor for the amounts paid by it to DB Singapore The interest claimed by Leila Lands is presently under verification

## Note 2 Associated Biscuits International Limited

The claim filed by Associated Biscuits international Limited qualifies as financial debt u/s 5(8)(h) of the Insolvency & Bankruptcy Code, 2016 and has been admitted basis their right of subrogation to the extent of amounts paid and expenses incurred The Interest claimed by claimant is currently under verification